

12
Super Tribunal

Date:

21/9/93

30/9/93 Applicant in person / by None

Advocate / Respondent by A. Bhatkar

Counsel As requested by Mr. Bhatkar

21/9/93 The matter adjourned to 30/9/93
for final hearing

Dy. Registrar

Per Tribunal

Date:

30/9/93

11/12/93 Applicant in person / by None

Advocate / Respondent by A. Bhatkar

Counsel As requested by Mr. Bhatkar

The matter adjourned to 11/12/93
for final hearing

Dy. Registrar

2-12-93

None for the applicant.
M. A. I. Bhatkar Counsel for respondent
no. 1. M. Vilkanth, Counsel for
respondent no. 2.
M. N. V. Bhadrashete for respondent
no. 4 and 5.

The application is dismissed in
default of the appearance of the
applicant.
No order as to costs.

2-12-93
Order/Judgement despatched
to Applicant/Respondent (s)
on 14-12-93

2/12/93

M. R. Kolhatkar
(M. R. KOLHATKAR)
M(A)

(M. S. DESHPANDE)
V.C.